

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 397**

TO BE ANSWERED ON THE 30th NOVEMBER, 2021/AGRAHAYANA 9,1943 (SAKA)

CUSTODIAL DEATHS

397. SHRI FEROZE VARUN GANDHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of cases of death in police custody reported in the country in 2021, State-wise;

(b) whether the Government has any plan to introduce any special laws or provisions to reduce the incidences of custodial torture and death;

(c) whether efforts have been made to sensitize the police officers on handling prisoners; and

(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) As per information received from National Human Rights Commission (NHRC), details of cases (States/UT wise) registered in respect of deaths in police custody during the year 2021 up to 15.11.2021 is given at Annexure.

(b) to (d) As per the 7th Schedule of the Constitution of India, Police and Public order are State subjects. It is primarily the responsibility of the State Government concerned to appropriately prevent and ensure non-occurrence

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of police atrocities and protect the human rights of the citizens. Custodial deaths/violation involve the State Police and jail authorities which also falls within the jurisdiction of the State Governments. In view of this, the Central Government does not intervene directly in the matters of custodial deaths. The Central Government has issued advisories, and the NHRC has issued guidelines and recommendations to be followed by the States/UTs in all cases of custodial deaths. In addition, workshops/seminars are also organized by NHRC from time to time to sensitize officers in State Governments for better protection of human rights and particularly protection of rights of persons in custody.

Statement in respect of Lok Sabha Unstarred Question No. 397 for 30.11.2021 showing total no. of cases registered in respect of deaths in Police Custody State-wise during the current year up to 15.11.2021.

Name of State/UT	No. of cases Registered
ANDHRA PRADESH	0
ARUNACHAL PRADESH	0
ASSAM	7
BIHAR	18
GOA	0
GUJARAT	21
HARYANA	4
HIMACHAL PRADESH	0
JAMMU & KASHMIR	2
KARNATAKA	6
KERALA	4
MADHYA PRADESH	11
MAHARASHTRA	26
MANIPUR	1
MEGHALAYA	3
MIZORAM	1
NAGALAND	0
ODISHA	1
PUNJAB	5
RAJASTHAN	8
SIKKIM	1
TAMIL NADU	4
TRIPURA	1
UTTAR PRADESH	11
WEST BENGAL	3
ANDAMAN & NICOBAR	0
CHANDIGARH	0
DADRA & NAGAR HAVELI	0
DAMAN & DIU	0
DELHI	0
LAKSHADWEEP	0
PUDUCHERRY	0
CHHATTISGARH	3
JHARKHAND	5
UTTARAKHAND	1
TELANGANA	4
ALL OVER INDIA	0
GRAND TOTAL	151